

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00047/2018
(in O.A. No.200/1087/2016)

Jabalpur, this Monday, the 25th day of February, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Suraj Pratap Singh, Aged about 69 years, S/o Shri Chhatrapati
Singh R/o Chhatrapati Nagar Bansagar, District Rewa (M.P.)
486001
-Petitioner

(By Advocate –**Shri J. B. Singh**)

V e r s u s

Dr. Mahesh Shukla Chief General Manager, BSNL M.P. Telecom
Circle BSNL Bhavan, Hoshangabad Road Bhopal 482015
- Respondent

(By Advocate –**Shri Sapan Usrethe**)

O R D E R (Oral)

By Ramesh Singh Thakur, JM:-

This Contempt Petition has been filed by the petitioner
against the respondent/contemnor for non compliance of order
dated 02.05.2018 passed by this Tribunal in O.A.
No.200/1087/2016.

2. Learned counsel for the respondent/contemnor submits that
against the said order dated 02.05.2018, the respondent-department
has approached the Hon'ble High Court by filing M.P.

No.5436/2018 wherein the Hon'ble High Court has granted the stay.

3. In view of the above, at this stage we feel that no contempt is maintained. Accordingly, C.C.P. is hereby dropped. Notice issued to the respondent is discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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